

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH AT CHENNAI

O.A. No. 160 of 2020 (SZ)

E.A.S. SARMA & ANR.

... Applicants

-Vs-

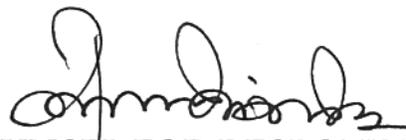
UNION OF INDIA & ORS.

... Respondents

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Dated at Chennai on this the 28th day of September, 2021.


COUNSEL FOR RESPONDENT No. 7

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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-Vs-

UNION OF INDIA & ORS.

... Respondents

REPORT FILED ON BEHALF OF THE 7th RESPONDENT

The 7th Respondent states that all activities in the areas under its control are covered by the approved Master Plan. The Joint Committee, after inspection, submitted its First Report dated Nil, whereunder it was recommended that restoration activities be undertaken by the 8th Respondent by engaging a suitable consultant, under the supervision of the 7th Respondent.

Accordingly, the 7th Respondent instructed the 8th Respondent to forthwith commence the restoration work by engaging a qualified consultant/advisor. The 8th Respondent intimated the 7th Respondent that they had engaged the services of a mangrove rehabilitation and management specialist and based on his recommendations, the restoration work would be carried out. Since the work was directed to be carried out under the supervision of the 7th Respondent, the Ports Officer, Kakinada and Executive Engineer- Marine, Kakinada were directed by the 7th Respondent to monitor the work.

Subsequently, the 8th Respondent has taken up the restoration works of Mangroves such as removal of debris, muck and other waste from the area, digging of main channel and part of sub channel works and submitted their

Progress Reports. A copy of the Progress Reports dated 01.07.2021 and 20.09.2021 are attached herewith as *Annexure-1 & 2*.

Post the implementation of the measures suggested, natural regeneration of the mangroves is observed in the area. The 8th Respondent has assured to complete the balance work viz., removal of balance bund along the sea side, gap planting with mangrove species in the areas devoid of natural regeneration etc. Recent colour photographs of the area which show the natural regeneration in the area and the dugout channel are attached herewith as *Annexure-3*.

As on 22.09.2021, work has been completed in respect of 950 metre length of main channel and approx. 300 metre length of sub-channel. The 7th Respondent states that the Board, through the above-mentioned officials will monitor the pending work to be completed by the 8th Respondent i.e., including digging of sub-channels, gap plantation, removal of balance portion of bund and maintenance of the area to ensure that the existing mangroves are protected and to take steps for natural regeneration of mangroves in the area.

It is therefore prayed that this Hon'ble Tribunal may be pleased to take this Report (with Annexures) on record, pass necessary orders and thus render justice.

Dated at Kakinada on this the 28th day of September, 2021.


K. MURALIDHARAN
CHIEF EXECUTIVE OFFICER
A.P. MARITIME BOARD
Chief Executive Officer
A.P. MARITIME BOARD

PROGRESS REPORT ON RESTORATION WORKS NEAR GMR BARGE MOUNTED POWER PLANT AS ON JUNE 21

| P | ACTIVITY PROPOSED | QUANTITY | UNIT | UNIT COST (IN RUPEES) | YEAR WISE TARGETS [FIN IN LAKHS RUPEES] | | | | | | | | | | TOTAL | | STATUS AS ON JUNE 21 | | COMMENTS & INFORMATION OF COMMENTS |
|----|---|----------|---------|-----------------------------|---|-------------|-----------------|-------------|-----------------|-------------|---------|-------------|---------|-------------|-------|--------------|-------------------------|--------------|--|
| | | | | | MAR'21 - JUNE'21 | | JUL'21 - OCT'21 | | NOV'21 - MAR'22 | | 2022-23 | | 2023-24 | | | | | | |
| | | | | | PHY | FIN | PHY | FIN | PHY | FIN | PHY | FIN | PHY | FIN | PHY | FIN | PHY | FIN | PHY |
| 1 | Digging of main Channel | 950 | RMT | 518.00 | 950 | 4.92 | 0 | 0.00 | 0 | 0.00 | 0 | 0.00 | 0 | 0.00 | 950 | 4.92 | 950 | 4.92 | completed and continuously |
| 2 | Digging of sub channels | 1000 | RMT | 300.00 | 500 | 1.50 | 0 | 0.00 | 500 | 1.50 | 0 | 0.00 | 0 | 0.00 | 1000 | 3.00 | 500 | 1.50 | completed and continuously maintaing |
| 3 | Maintenance of main channel | 950 | RMT | 250.00 | 0 | 0.00 | 0 | 0.00 | 0 | 0.00 | 950 | 2.38 | 950 | 2.61 | 950 | 4.99 | | | continuously maintaing and additional works will be taken in fy 2022. |
| 4 | Maintenance of sub channel | 1000 | RMT | 150.00 | 0 | 0.00 | 0 | 0.00 | 0 | 0.00 | 150 | 1.50 | 150 | 1.65 | 150 | 3.15 | | | continuously maintaing and additional works will be taken in fy 2022. |
| 5 | Removal of balance portion of bund - Sea side | 400 | Metre | 500.00 | 0 | 0.00 | 400 | 2.00 | 0 | 0.00 | 0 | 0.00 | 0 | 0.00 | 400 | 2.00 | | | Bund removal work in phased manner and bund removal will be |
| 6 | Gap plantation with mangroves species | 2 | Hectare | 100000.00 | 0 | 0.00 | 0 | 0.00 | 2 | 2.00 | 0 | 0.00 | 0 | 0.00 | 2 | 2.00 | 2 | 7.43 | initial planting of saplings done and further works will be undertakn in november |
| 7 | Maintenance of gap plantation | 2 | Hectare | 50000.00 | 0 | 0.00 | 0 | 0.00 | 0 | 0.00 | 2 | 1.00 | 2 | 1.10 | 4 | 2.10 | 4 | 5.31 | rehabilitation of mangroves area for 3 |
| 8 | Watch & ward for protection of area | 1 | Number | 10000.00 | 1 | 0.40 | 1 | 0.40 | 1 | 0.40 | 1 | 1.44 | 1 | 1.68 | 5 | 4.32 | 1 | 0.4 | GMR Security team is watching the site |
| 9 | Consultancy charges | 1 | Number | 500000.00 | 1 | 0.00 | 1 | 2.25 | 1 | 0.00 | 1 | 1.50 | 1 | 1.25 | 1 | 5.00 | 1 | 0 | Mangroves expert consultant has been engaged for the |
| 10 | Removal of debris, muck & other waste material from the area. | 1 | Unit | 88500.00 | 1 | 0.89 | 1 | 0.00 | 1 | 0.00 | 1 | 0.00 | 1 | 0.00 | 1 | 0.89 | 1 | 0.89 | completed |
| 11 | Unforeseen expenditure | LS | | LS | | 0.30 | | 0.35 | | 0.10 | | 0.18 | | 0.11 | | 1.04 | | | |
| | Total | | | | | 8.00 | | 5.00 | | 4.00 | | 8.00 | | 8.40 | | 33.40 | | 20.45 | |

GMR ENERGY LIMITED



Annexure - 2

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GMR ENERGY LIMITED - KAKINADA

DATE -20-09-2021

| PROGRESS REPORT ON RESTORATION WORKS NEAR GMR BARGE MOUNTED POWER PLANT AS ON SEPTEMBER 21 | | | | | | | | | | | | | | | | | | | | | | | |
|--|---|-----------|---------|-----------------------|---|-------------|-----------------|-------------|-----------------|-------------|---------|-------------|---------|-------------|-------|--------------|--------------------|------|---|-----|-----|-----|----------|
| S.NO | ACTIVITY PROPOSED | QUANTIT Y | UNIT | UNIT COST [IN RUPEES] | YEAR WISE TARGETS [FIN IN LAKHS RUPEES] | | | | | | | | | | TOTAL | | STATUS FROM JULY - | | COMMENTS & INFORMATION OF COMPLETION OF BALANCE | | | | |
| | | | | | MAR'21 - JUNE'21 | | JUL'21 - OCT'21 | | NOV'21 - MAR'22 | | 2022-23 | | 2023-24 | | PHY | FIN | PHY | FIN | PHY | FIN | PHY | FIN | COMMENTS |
| | | | | | PHY | FIN | PHY | FIN | PHY | FIN | PHY | FIN | PHY | FIN | | | | | | | | | |
| 1 | Digging of main Channel | 950 | RMT | 518.00 | 950 | 4.92 | 0 | 0.00 | 0 | 0.00 | 0 | 0.00 | 0 | 0.00 | 950 | 4.92 | | | completed and continuously maintaining | | | | |
| 2 | Digging of sub channels | 1000 | RMT | 300.00 | 500 | 1.50 | 0 | 0.00 | 500 | 1.50 | 0 | 0.00 | 0 | 0.00 | 1000 | 3.00 | | | completed and continuously maintaing | | | | |
| 3 | Maintenance of main channel | 950 | RMT | 250.00 | 0 | 0.00 | 0 | 0.00 | 0 | 0.00 | 950 | 2.38 | 950 | 2.61 | 950 | 4.99 | | | continuously maintaing and additional works will be taken in fy 2022-23 | | | | |
| 4 | Maintenance of sub channel | 1000 | RMT | 150.00 | 0 | 0.00 | 0 | 0.00 | 0 | 0.00 | 150 | 1.50 | 150 | 1.65 | 150 | 3.15 | | | continuously maintaing and additional works will be taken in fy 2022-23 | | | | |
| 5 | Removal of balance portion of bund - Sea side | 400 | Metre | 500.00 | 0 | 0.00 | 400 | 2.00 | 0 | 0.00 | 0 | 0.00 | 0 | 0.00 | 400 | 2.00 | 200 | 1.00 | Bund removal work in phased manner and bund removal will be completed in oct 21 | | | | |
| 6 | Gap plantation with mangroves species | 2 | Hectare | 100000.00 | 0 | 0.00 | 0 | 0.00 | 2 | 2.00 | 0 | 0.00 | 0 | 0.00 | 2 | 2.00 | | | initial planting of saplings done and further works will be undertakn in november and decemeber | | | | |
| 7 | Maintenance of gap plantation | 2 | Hectare | 50000.00 | 0 | 0.00 | 0 | 0.00 | 0 | 0.00 | 2 | 1.00 | 2 | 1.10 | 4 | 2.10 | | | Maintenance and rehabilitation of mangroves area for 3 months | | | | |
| 8 | Watch & ward for protection of area | 1 | Number | 10000.00 | 1 | 0.40 | 1 | 0.40 | 1 | 0.40 | 1 | 1.44 | 1 | 1.68 | 5 | 4.32 | 1 | 0.4 | GMR Security team is watching the site | | | | |
| 9 | Consultancy charges | 1 | Number | 500000.00 | 1 | 0.00 | 1 | 2.25 | 1 | 0.00 | 1 | 1.50 | 1 | 1.25 | 1 | 5.00 | 1 | 2.25 | Mangroves expert consultant has been engaged for the restoration of mangroves | | | | |
| 10 | Removal of debris, muck & other waste material from the area. | 1 | Unit | 88500.00 | 1 | 0.89 | 1 | 0.00 | 1 | 0.00 | 1 | 0.00 | 1 | 0.00 | 1 | 0.89 | | | completed | | | | |
| 11 | Unforeseen expenditure | LS | | LS | | 0.30 | | 0.35 | | 0.10 | | 0.18 | | 0.11 | | 1.04 | | | | | | | |
| | Total | | | | | 8.00 | | 5.00 | | 4.00 | | 8.00 | | 8.40 | | 33.40 | | 3.65 | | | | | |

GMR ENERGY LIMITED

 PRABHAKARAN B
 VICE PRESIDENT & PLANT HEAD


PHOTOGRAPHS OF MANGROVES RESTORATION WORKS



NATURAL REGENERATION









MAIN CHANNEL WORK







Sep 17, 2021 03:58:23 pm

HEIGHT OF NATURAL REGENERATION































MAIN CHANNEL DUG AROUND THE AREA

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BENCH, CHENNAI**

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**REPORT & ANNEXURES
FILED ON BEHALF OF THE
RESPONDENT No. 7**

**R. PALANIANDAVAN (1266/08)
G. RAJKUMAR (348/2000)
S. MANISHA BOHRA (4583/2018)**

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